

**Title: Regarding New Exploration Licencing Policy (NELP).**

SHRIMATI JAYABEN B. THAKKAR (VADODARA): Thank you, Sir, for permitting me to raise during 'zero hour' this matter pertaining to New Exploration Licensing Policy (NELP).

The Government of India had formulated the New Exploration Licensing Policy and had requested the Government of Gujarat to concur with it. Accordingly, the Government of Gujarat had concurred with it along and sent a detailed note dated 18<sup>th</sup> September, 2000, on justification for its claim of sharing of profit petroleum. Unfortunately, no decision has been taken by the Central Government on the issue so far. I, therefore, urge upon the Central Government that the decision on the issue of sharing of profit petroleum be taken very soon.